THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): (a) to (c) 'Kurumba' (where they are not Scheduled tribes) caste/community has been included in the Central List of Other Backward Classes for the State Tamil Nadu at Entry No. 84. The 'Kurumba' community as Scheduled Tribe has not been notified in the list of STs of Tamil Nadu. However, "Kurumbas community (in the Nilgiris district)" is listed at S.No.17 in the list of Scheduled Tribes of Tamil Nadu State.

As per the modalities approved by the Government on 15.06.1999 and further revised on 25.06.2012 for deciding claims for inclusion in, exclusion from and other modifications in the orders specifying Scheduled Castes and Scheduled Tribes lists, the proposal for inclusion of 'Kurumba' along with other communities by the Government of Tamil Nadu as synonym of 'Kurumans' Scheduled Tribes of Tamil Nadu was not supported by the Registrar General of India.

#### Reservation of castes in Uttarakhand

†1515. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- the name-wise list of the different castes found in Uttarakhand: (a)
- (b) whether request has been received from the State to extend reservation to some more castes;
- if not, whether Government would accept the request of the State (c) Government;
- (d) whether all the reserved castes of the State are getting the benefit of reservation as per separate proportion;
  - if so, the caste-wise list of tribes getting the benefit of reservation; and
- (f) the details of the number of households and population of Vanrawat caste in the State for the last ten years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) List of castes notified as Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) in relation to the State of Uttarakhand is given in the Statement (See below)

<sup>†</sup> Original notice of the question was received in Hindi.

- (b) Proposal to specify some castes as Scheduled Caste has been received from Government of Uttarakhand.
  - (c) Does not arise.
- (d) and (e) As per the extant reservation policy in the matter of appointment by direct recruitment to civil posts and civil services on all India basis by open competition, there is a reservation of 15 per cent for the members of Scheduled castes, 7.5 per cent for the members of Scheduled Tribes and 27 percent for the members of the Other Backward Classes.
- (f) Caste wise enumeration is done during decadal census in respect of SCs and STs only. Vanrawat does not figure in the list of SCs or STs of Uttarakhanad.

Statement

Castes notified as SCs/STs and OBCs in Uttarakhand

## A. List of Scheduled Castes/Scheduled Tribes of Uttarakhand

Scheduled Castes				
1.	Agariya	2.	Badhik	
3	Badi	4.	Baheliya	
5.	Baiga	6.	Baiswar	
7.	Bajaniya	8.	Bajgi	
9.	Balahar	10.	Balai	
11.	Balmiki	12.	Bangali	
13.	Banmanus	14.	Bansphor	
15.	Barwar	16.	Basor	
17.	Bawariya	18.	Beldar	
19.	Beriya	20.	Bhantu	
21.	Bhuiya	22.	Bhuyiar	
23.	Boria	24.	Ghamar, Dhusia, Jhusia, Jatava	
25.	Chero	26.	Dabgar	

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27.	Dhangar	28.	Dhanuk			
29.	Dharkar	30.	Dhobi			
31.	Dom	32.	Domar			
33.	Dusadh	34.	Gharami			
35.	Ghasiya	36.	Gond			
37.	Gual	38.	Habura			
39.	Hari	40.	Hela			
41.	Kalabaz	42.	Kanjar			
43.	Kapariya	44.	Karwal			
45.	Khairaha	46.	Kharwar (excluding Benbansi)			
47.	Khatik	48.	Khorot			
49.	Kol	50.	Kori			
51.	Korwa	52.	Lalbegi			
53.	Majhwar	54.	Mazhabi			
55.	Musahar	56.	Nat			
57.	Pankha	58.	Parahiya			
59.	Pasi, Tarmali	60.	Patari			
61.	Saharya	62.	Sanaurhiya			
63.	Sansiya	64.	Shilpkar			
65.	Turaiha					
Scheduled Tribes						
1.	Bhotia					
2	Buksa					
3	Jaunsari					
4.	Raji					

5.

Tharu

## (B) Central list of OBCs for the State of Uttarakhand

- 1. Rai-Sikh (Mahatam)
- 2. Gorkha (excluding Brahmins and Kshatriya)
- 3. Gada
- 4. Ranwalta Jaunpuri Community
- 5. Aheria/Aheriya
- 6. Ahir, Yadav
- 7. Arakh, Arakvanshiya
- 8. Atishbaz, Darugar
- 9. Bairagi
- 10. Banjara, Mukeri, Rankia/Mekrani
- 11. Barhai, Badhai, Viswakarma, Ramgarhia
- 12. Bari (Those who are not SCs)
- 13. Bind
- 14. Biyar
- 15. Bhand
- 16. Bhar
- 17. Bhathiara
- 18. Bhurji, Bharbhuja, Bharbhunja, Bhooj, Kandu
- 19. Bot (does not include "Bhotia" who are already in the List of ST)
- 20. Chhipi, Chhipe
- 21. Chikwa, Kassab, Quraishi, Kasai, Qassai, Chak
- 22. Dafali
- 23. Darzi
- 24. Dhivar, Dhiver

- 25. Dhobi (other than those who are already Included in the list of SCs)
- 26. Dohar
- 27. Faqir
- 28. Gaderia
- 29. Gaddi, Ghosi
- 30. Giri
- 31. Gosain
- 32. Gujar
- 33. Hajjam (Nai), Salmani, Nai, Sain (Nai)
- 34. Halalkhor, Hela, Lalbegi (other than those who are included in the list of SCs)
- 35. Halwai
- 36. Jhoja
- 37. Jogi
- 38. Kachhi, Kachhi-Kushwaha, Shakya
- 39. Kahar, Tanwar, Singhariya
- 40. Kalal, Kalwar, Kalar
- 41. Kasgar
- 42. Kasera, Thathera, Tamrakar, Kalaikar
- 43. Kewat or Mallah
- 44. Khumra, Sangtarash, Hansiri
- 45. Kisan
- 46. Koeri, Koiri
- 47. Koshta/Koshti
- 48. Kumhar, Prajapati

- 49. Kunjra or Rayeen
- 50. Kurmi, Kurmi-Sainthwar/Kurmi-Mall
- 51. Kuthaliya Bora (Belonging to Almora, Pithoragarh, Bageswar and Nainital Distts.)
- 52. Lodh, Lodha, Lodhi, Lodhi-Rajput
- 53. Lohar, Luhar, Saifi
- 54. Lohia, Noniya, Luniya, Gole Thakur, Nunere
- 55. Madari
- 56. Mali, Saini, Baghban
- 57. Manihar, Kacher, Lakher, Lakhera (Excluding Lakhera sub-caste of Brahmans in Tehri Garhwal region), Churihar
- 58. Marchha
- 59. Mewati, Meo
- 60. Mirasi
- 61. Mochi (excluding those who are included in the list of SCs)
- 62. Momin, Ansar, Ansari, Julaha
- 63. Murao or Murai, Maurya
- 64. Muslim Kayastha
- 65. Naddaf, Dhunia, Mansoori, Behna, Kandere, Kadere, Pinjara
- 66. Nalband, Sais
- 67. Naqqal
- 68. Nayak
- 69. Nut (excluding those who are included in the list of SCs)
- Patwa, Patua, Pathar (excluding Agarwala, Deobansi, Kharewal or Khandelwal who are sub-caste of Baniya and Kharwar who claim to the rank of Rajput), Tatwa

- Raj (Memar) 71.
- 72. Rangrez, Rangwa
- 73. Saqqa-Bhisti, Bhisti-Abbassit
- 74. Sheikh Sarvari (Pirai), Peerahi
- 75. Sonar, Sunar
- 76. Tamoli, Barai, Chaurasia
- Teli, Samani, Rogangar, Teli Malik (Muslim), Teli Sahu, Teli Rathore 77.
- 78. Unai Sahu

## Task force to address issues of transgender community

#### 1516. SHRI MOHD. ALI KHAN:

#### SHRIMATI T. RATNA BAI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- whether Government has set up task force to address issues of (a) transgender community; and
  - if so, the details thereof and work done so far?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) Yes, Sir.

An Expert Committee has been constituted vide Order dated 22nd October, 2013, in the Ministry for making an in-depth study of the problems being faced by Transgender Community and suggest suitable measures to ameliorate their problems. The committee has been requested to submit its report/recommendations within three months of its constitution. The Committee has held two meetings so far.

# Exploitation of dalits and deprived sections

## 1517. SHRIMATI T. RATNA BAI:

### SHRI MOHD. ALI KHAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

whether it is a fact that the exploitation of the Dalits and deprived sections is taking place in the country;